



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex,**  
**Lodhi Road, New Delhi – 110003**

Dated: 9<sup>th</sup> July, 2024

**Notification**

There will be no sitting of Court-II comprising Hon'ble Mr. Sandesh Kumar Sharma, **Technical Member (Electricity)** AND Hon'ble Mr. Virender Bhat, **Judicial Member** on 10<sup>th</sup>, 11<sup>th</sup> & 12<sup>th</sup> July, 2024 . The matters listed on 10<sup>th</sup>, 11<sup>th</sup> & 12<sup>th</sup> July, 2024 will be taken up for hearing as per the dates mentioned below :

Sl. No.	From date	To date
1	10.07.2024	24.07.2024
2	11.07.2024	25.07.2024
3	12.07.2024	26.07.2024

Sd/-  
Registrar

**Copy to :**

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson  
PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)  
PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)  
PPS to Hon'ble Mr. Virender Bhat, Judicial Member  
PS to Ld. Registrar  
Notice Board  
Shri Jatin Chawla, Assistant  
Smt. Preeti Kalsi, Steno.  
Shri Jaiom, LDC

Registry

Shri Dhruv, Office Assistant (IT)- to upload on APTEL website.